

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3040

ANSWERED ON:20.03.2007

HUMAN TRAFFICKING

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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has organised various National Seminars on Prevention of Human Trafficking in association with the National Human Rights Commission to generate awareness;

(b) if so, the number of seminars organised during last three years;

(c) the details of the recommendations made therein to address the various issues related to human trafficking in the country; and

(d) the steps taken by the Government to formulate any national plan to tackle the growing menace of human trafficking ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO H. GAVIT)

(a)&(b) : The Ministry of Home Affairs organized a National Seminar on Trafficking in Human Beings on 27-28 October, 2005, in association with the National Human Rights Commission (NHRC) and the United Nations Office on Drugs and Crime (UNODC), to generate awareness, and sensitize law enforcement officers and other stakeholders to the problem of trafficking in human beings and, through consultations, to recommend a National Plan of Action to address the various issues related to trafficking in human beings in India.

(c) : The recommendations made in the seminar included need for a comprehensive definition of human trafficking, need for effective prevention approaches, need to constitute a specialized nodal authority for preventing human trafficking, need for appropriate changes in the existing laws related to trafficking and provision of stringent and deterrent punishment for traffickers, requirement for sensitization and trainings of agencies involved in the criminal justice system, need for planned rehabilitation and reintegration of victims to prevent re-trafficking and need for involvement of media and civil society for playing a responsible and positive role in building public opinion against trafficking and support systems to prevent re- trafficking.

(d) : The Ministry of Women and Child Development (MWCD) had formulated a National Plan of Action in 1998 to combat trafficking and commercial sexual exploitation of women and children. However, to facilitate coordinated and uniform action on the part of all concerned in combating human trafficking, the MWCD, Ministry of Home Affairs, NHRC and National Commission for Women are working in collaboration to draft an Integrated Plan of Action to Prevent and Combat Human Trafficking with Special Focus on Children and Women.